

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 643 OF 2024**

**In the matter of: -**

News item titled "Garbage overflow poses health risks to visually impaired students  
in W Delhi" appearing in the Millenium Post-dated 30.04.2024

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*Srinivas Vishven*

**Filed by Adv. Srinivas Vishven**  
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Dated: 19.09.2024  
Place: Delhi

**15**

**REPORT**

**SUBMITTED**

***(NEWS ITEM TITLED "GARBAGE OVERFLOW  
POSES HEALTH RISKS TO VISUALLY IMPAIRED  
STUDENTS IN W DELHI" APPEARING IN THE  
MILLENIUM POST DATED 30.04.2024.)***

**CENTRAL POLLUTION CONTROL BOARD  
*(Ministry of Environment, Forest & Climate Change)*  
"Parivesh Bhawan", East Arjun Nagar,  
Delhi-110032**

**19<sup>th</sup> September, 2024**

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**REPORT SUBMITTED IN COMPLIANCE TO HON'BLE NGT ORDER DATED 31.05.2024 IN THE MATTER OF NEWS ITEM TITLED "GARBAGE OVERFLOW POSES HEALTH RISKS TO VISUALLY IMPAIRED STUDENTS IN W DELHI" APPEARING IN THE MILLENIUM POST DATED 30.04.2024**

**1.0. BACKGROUND**

Hon'ble NGT vide order dated 31.05.2024 in the matter of news item titled "GARBAGE OVERFLOW POSES HEALTH RISKS TO VISUALLY IMPAIRED STUDENTS IN W DELHI" APPEARING IN THE MILLENIUM POST DATED 30.04.2024 directed in para 6, 7 and 8 are reproduced below:

- **Para 6** "Hence, we implead the following as respondents in the matter:

- (1). *Municipal Corporation of Delhi, through its Commissioner.*
- (2). *Delhi Pollution Control Committee, through its Member Secretary*
- (3). **Central Pollution Control Board, through its Member Secretary**
- (4). *District Magistrate, West Delhi"*

- **Para 7** "Issue notice to the above respondents for filing their response at least one week before the next date of hearing".
- **Para 8** "Respondent No. 3, CPCB is directed to file a comprehensive report in respect of the issue which has been raised in the news item at least one week before the next date of hearing by e-mail at [judicialngt@gov.in](mailto:judicialngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF".

A copy of Hon'ble NGT order is attached as **Annexure-I**

**2.0. Issues raised in the news article**

As mentioned in the news article, Akhil Bhartiya Netrahin Sangh in Raghbir Nagar, West Delhi, provides free education and accommodation to over a hundred visually impaired children annually.

Following issues have been raised in the news article:

- The school faces significant issues due to a large overflowing garbage dump (Dhalao) and multiple open sewage holes nearby.
- The overflow of waste impacts the school's dining hall, making it an unpleasant environment for students.
- The area is infested with bugs and mosquitoes, and students face safety risks from open sewage holes and potholes along the footpath.

- The roadside litter and hazardous conditions prevent students from safely going outside or leaving the campus.
- Stray dogs and cows are attracted to the garbage dump, further threatening the school's environment.
- Several butcher shops within a 650-meter radius dump animal remains at the garbage site, exposing children to diseases.
- Nearby hospitals dispose of medical waste at the same location.

### 3.0. ACTION TAKEN BY CPCB

1	Mr. Madnesh Dubey , Scientist 'B' , UPC-II Division , CPCB
2	Mr. Amit Kumar , Scientist 'B' , UPC-II Division, CPCB
3	Mr. Krishan Kaushik, JEE, DPCC

In compliance to the said order, The Central Pollution Control Board (CPCB) issued a letter dated Aug 8, 2024 (**Annexure-II**) to Delhi Pollution Control Committee for joint inspection of the area near Akhil Bhartiya Netrahina Sangh School in Raghbir Nagar in West Delhi by CPCB and DPCC to assess compliance of Solid Waste Management Rules, 2016 with respect to segregation, collection, transportation and disposal. Subsequently, following officials from CPCB and DPCC conducted a joint inspection of the area on Aug 9, 2024. Officials of MCD was also present during the inspection.

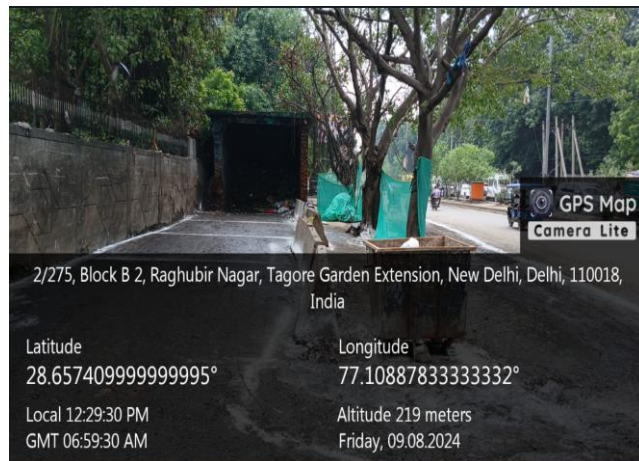
Two formats were shared with the MCD to provide the relevant information regarding (i) Zone wise details of the West Zone, MCD (ii) Ward wise details of the West Zone, MCD. The formats are attached as **Annexure-III**.

### 4.0. Brief Introduction:

The dhalao No -5 mentioned in the news article is situated in Ward No. 94 of the West Zone, MCD. It is located near residential area and two schools in Raghbir Nagar viz. Akhil Bhartiya Netrahina Sangha and a Primary School of MCD. This dhalao is named as D-5 and is about 10 meters away from the blind school. Dhalao is being operated & maintained by M/s Ecogreen Enviro Tech Solutions Limited on behalf of Municipal Corporation of Delhi (MCD). This dhalao acts as a secondary collection

point for the West Zone within Ward No. 94. Additionally, there are butcher shops and a meat market at about 650 meters away from the dhalao.

The Photographs taken by visiting team on Aug 9, 2024 is illustrated below:



**Fig:** (i) Akhil Bhartiya Netrahina Sangh School (ii) Dhalao No. D-5 (iii) Inspection Team



*Fig: Nearby Butcher Shops and meat market about 650m away from dhalao*

## 5.0. Solid Waste Management Status in West Zone, MCD

As per information provided by west zone, MCD, there are 25 wards and the solid waste generated in the west zone is approx. 750-800 TPD and the entire waste is collected. The quantity of waste segregated in the zone is only 30-35% (approx.). The vehicles deployed for collection of waste consist of 295 primary vehicles (having capacity of 700-800Kg) and 58 secondary vehicles (having capacity of 5-6 MT). There are total 34 no. of dhalaos in the west zone.

These primary vehicles collectively make approximately 600 to 650 trips per day from localities. *(total of approx. 650 trips per day x 0.8 tonnes = 520 TPD and the remaining waste is disposed by informal rag pickers or is directly disposed by local public)* and deposit it to the secondary storage points like dhalaos. From there, 58 secondary vehicles collect and carry about a total of 120-140 trips per day. Further, the waste is processed as per details given in Table 1. The primary vehicles are monitored through

GPS tracking system as informed by MCD however secondary vehicles are not monitored through GPS tracking system.

### 5.1 Details of Waste Processing in West Zone, MCD:

As per information provided by West Zone, MCD, the details of waste processing are given in table 1.

Table 1: Waste Processing details in West Zone, MCD

Method of processing	Composting (TPD)	Biomethanation (TPD)	WtE (TPD)	MRF(TPD)
Quantity	13-16*	NIL	700-750 (At Timarpur & Tehkhand)	16-20

\* There are 7 to 8 composting units in West Zone, with a combined processing capacity ranging from 13 to 16 tons per day (TPD).

### 6.0. Solid Waste Management Status in Ward No. 94, Raghbir Nagar west Zone, MCD:

As per information provided by West Zone, MCD, the details are as follows:

The waste generation in the ward is approx. 30-35 tons per day (TPD), and the entire quantity of waste is collected. The ward utilizes 16 primary vehicles each with a capacity of 700-800 kg and 3 secondary vehicles (each with a capacity of 5-6 metric tons) for waste collection. The 16 primary vehicles collectively make a total of 30-35 trips (total of approx. 35 trips per day x 0.8 tonnes = 28 TPD. The remaining waste is coming from informal rag pickers and thrown by local public) while 3 secondary vehicles collectively completes 6-7 trips for waste collection.

### 6.1 Details of waste processing in Ward No. 94 Raghbir Nagar in West Zone, MCD:

As per information provided by West Zone, MCD, the details of waste processing in Ward no. 94 Raghbir nagar are given in table 2.

*Table 2: Waste Processing details in Ward No. 94 Raghbir Nagar in West Zone, MCD*

Method of processing	Composting (TPD)	Biomethanation (TPD)	WtE (TPD)	MRF(TPD)
Quantity	1.0-1.5	NIL	28-32 (WTE Timarpur & WTE Tehkhand)	1.5-2.0

There are 3 dhalaos and 2 Fixed Compactor Transfer Station (FCTS) in the ward no. 94. Of the total waste, 15-18 TPD is collected at the 3 Dhalaos, which handles primarily Municipal Solid Waste (MSW) at a rate of 15-18 TPD and the remaining waste (approx. 17 TPD) is being collected at 2 FCTS points. The waste received is processed as per details given in Table 2.

As reported by west zone, MCD, the Dhalao mentioned in the news article which is very near to the blind school is cleared daily to prevent accumulation, and measures are in place to control odour and pests, including the spraying of bleaching powder.

Inspection team observed that there are butcher and meat shops which are at about 650 meters away from this dhalao No 5. The details about the collection and disposal of waste from nearby butcher & meat shops have not been provided by the Municipal Corporation. There is no provision of collection and treatment of such waste by the Municipal Corporation. However, it was claimed by a representative of market association to the inspection team that an arrangement has been made by the shopkeepers that the waste generated from meat & butcher shops is given to a hired vendor in Haryana for further processing .in making of fish feed etc.

Guru Gobind Singh Govt. Hospital, Govt. of NCT of Delhi is situated at about 1 Km distance from the blind school. As reported by west zone, MCD that biomedical waste is not being disposed at this dhalao.

As reported by west zone, MCD, a new Fixed Compact Transfer Station (FCTS) of capacity 12-15 TPD is under construction at 12.5 Gaj Road, which will lead to the shifting of the existing Dhalao. The timelines for shifting this dhalao to new FCTS point is not provided.

## **7.0 Observations**

### **7.1 Zone wise:**

- **Solid Waste Generation and Collection**

The total solid waste generated is approx. 750-800 TPD in the west Zone, MCD. Waste segregation in the zone is very poor (around 30-35%), which indicates that a significant portion of the waste is not being separated at source.

- **Collection Vehicles:**

The 295 primary collection vehicles collectively transport around 520 TPD to secondary storage points (dhalaos). The remaining waste is coming from informal sources and direct public disposal. This indicates lack of arrangement for solid waste collection from nearby areas resulting into direct public disposal.

- **Waste Processing**

Out of total 750- 800 TPD waste generated in West Zone ,13-16 TPD is processed through composting, 700-750 TPD is directed to Waste-to-Energy (WTE) plants at Timarpur and Tehkhand, and 16-20 TPD is handled by Material Recovery Facilities (MRFs). There is a gap of about 14-15 TPD observed in solid waste generation and processing facilities in West Zone. There is no biomethanation facility in the west zone.

- **Dhalaos (Secondary Storage Points):**

There are 34 operational dhalaos in the West Zone. These points serve as secondary storage facilities before waste is collected by secondary vehicles.

## 7.2 Ward Wise:

- **Solid Waste Generation and Collection**

As reported by west zone, MCD, the total solid waste generated in ward no. 94, west zone, MCD is approx. 30-35 TPD. Waste segregation in the ward is very poor (around 2-3 TPD) only, which indicates that a significant portion of the waste is not being segregated at source.

- **Collection Vehicles:**

There are 16 primary collection vehicles with a capacity of 700-800 kg each. These 16 vehicles make a total of approximately 30-35 trips per day from localities. They collectively transport around 28 TPD to secondary storage point (dhalao). The remaining waste (7-8 TPD approx.) is coming from informal sources and direct public disposal. This indicates lack of arrangement for solid waste collection from nearby areas resulting into direct public disposal. The recyclables waste collected by rag pickers should be directed to MRF.

There are 3 secondary collection vehicles with a capacity of 5-6 MT each. They complete around 6-7 trips per day for waste collection.

- **Waste Processing**

In the ward no. 94 of West Zone, MCD, out of 30-35 TPD waste generated, 1-1.5 TPD is processed through composting, 28-32 TPD is directed to Waste-to-Energy (WTE) plants at Timarpur and Tehkhand, and 1.5-2.0 TPD is handled by Material Recovery Facilities (MRFs). There is currently no biomethanation facility in the zone. There is no arrangement for assessment, collection and treatment of waste generated from nearby meat and butcher shops by the Municipal Corporation.

- **Dhalaos (Secondary Storage Points):**

- As reported by West Zone, MCD, there are 3 dhalaos in ward no. 94 of west zone, MCD. The dhalao No D-5 near the Akhil Bhartiya Netrahin Sangh School mentioned in the news article is used as secondary storage point. This dhalao receives the municipal solid waste from nearby localities and market of ward No. 9.
- During the inspection, a large number of flies were observed in the vicinity of dhalao No D-5 along with foul smell which indicates that proper hygienic condition is not being maintained.
- Several open sewage holes and potholes were also observed near Dhalao No D-5 in the close vicinity of Akhl Bhartiya Netrahin Sangha School.
- The details of collection and disposal system of waste nearby butcher shops and meat market is not provided. It was observed that there are no measures adopted for collection and processing of the waste generated from nearby butcher shop and meat market. It was claimed by a representative of market association to the inspection team that an arrangement has been made by the shopkeepers that the waste generated from meat & butcher shops is given to a hired vendor in Haryana for further processing in making of fish feed etc. However, the relevant documents or agreements with the vendor was not furnished by market association/ Municipal Corporation.
- No biomedical waste was observed by the inspecting team near Dhalao No D-5.

## 8.0 Conclusions

### 8.1 WEST ZONE, MCD

- The West Zone of MCD manages a total solid waste generation and collection of 750-800 TPD (approx.). Waste segregation is only 30-35%, highlighting a need for improved segregation practices in accordance to rule 15 (g) of Solid Waste Management Rules, 2016 which stipulates the duty of local authorities

and village panchayat “to direct waste generators not to litter i.e. throw or dispose of any waste such as paper, water bottles, liquor bottles, soft drink canes, tetra packs, fruit peel, wrappers, etc., or burn or burry waste on streets, open public spaces, drains, waste bodies and to segregate the waste at source”.

- Out of 700-800 TPD waste generated from West Zone, 520 TPD is collected by Primary collection vehicles to secondary storage points (dhalaos). This shows lack of collection from nearby areas resulting into direct public disposal.
- There is a gap of about 14-15 TPD observed in solid waste generation and processing facilities in West Zone.
- Secondary Vehicles should be monitored through GPS tracking system.

## 8.2. Ward No. 94, West Zone, MCD

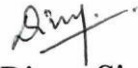
- In ward No 94, the Dhalao No. 5 is at a distance of about 650 meters from Meat and Butcher shops, 10 meters from Akhil Bhartiya Netrahin Sangh School and 1 km from Guru Govind Singh Govt Hospital, Govt. of NCT.
- To prevent public disposal in Dhalao No D-5, 100% collection of waste from nearby residential areas to be ensured by taking adequate measures.
- Assessment to be carried out for the waste generated from Meat and Butcher shops in nearby market area by the Muncipal Corporation.
- Proper collection and processing of waste from nearby butcher shops and meat markets should be implemented by MCD in accordance with Rule 15(m) and 15(q) of the Solid Waste Management Rules, 2016 which stipulates the duties of local authorities mentioned below:

Rule 15(m) – “collect waste from vegetable, fruit, flower, meat, poultry and fish market on day to day basis and promote setting up of decentralised compost plant or bio-methanation plant at suitable locations in the markets or in the vicinity of markets ensuring hygienic conditions”.

Rule 15(q) – *“transport segregated bio-degradable waste to the processing facilities like compost plant, bio-methanation plant or any such facility. Preference shall be given for onsite processing of such waste”*.

- As per rule 4(6) of Solid Waste Management Rules, 2016, *“All resident welfare and market associations shall, within one year from the date of notification of these rules and in partnership with the local body ensure segregation of waste at source by the generators as prescribed in these rules, facilitate collection of segregated waste in separate streams, handover recyclable material to either the authorised waste pickers or the authorised recyclers. The bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible. The residual waste shall be given to the waste collectors or agency as directed by the local body”*.
- As many open and choked sewage potholes were observed, the concerned department should repair and maintain the multiple open sewage holes that are obstructing safe access for visually impaired students at the Akhil Bhartiya Netrahina Sangh blind School on immediate basis. The department should also take measures for prevention of bugs and mosquitoes breeding by regular cleaning and covering the potholes to prevent re-occurrence of this situation in future.
- Disinfectants should be sprayed regularly in the vicinity of dhalao to maintain better sanitary condition. Frequency for cleaning the Dhaalo should immediately be increased with deployment of additional manpower for maintenance of sanitary conditions. The display board of dhalao must display schedule of cleaning frequency on daily basis. For prevention of flies and foul odour measures like spray of deodourisers and neutralisers to be to be undertaken on immediate basis.
- To avoid direct visibility of garbage to residents, view cutters with appropriate paintings should be deployed at the dhalao.

- MCD should ensure that all conditions outlined in the work order awarded to the concessionaire for operation and maintenance of Dhalao are fulfilled.
- MCD to setup command and control system for vehicle tracking and route planning.
- For effective complaint handling and Solid Waste data based management proper management Information System should be developed by MCD.
- The dhalao to be shifted to Fixed Compactor Transfer Station (FCTS) in the time bound manner.



**Divya Sinha**  
**Scientist 'F'**

**Central Pollution Control Board**

Item No. 05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 643/2024

News item titled "Garbage overflow poses health risks to visually impaired students in W Delhi" appearing in the Millenium Post dated 30.04.2024

Date of hearing: 31.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

**ORDER**

1. This original application is registered *suo motu* on the basis of the news item titled "Garbage overflow poses health risks to visually impaired students in W Delhi" appearing in the 'Millenium Post' dated 30.04.2024.

2. The news item relates to the presence of a huge overflowing MCD garbage receptacle point and multiple sewage holes adjacent to it near the Akhil Bhartiya Netrahin Sangh in Raghubir Nagar in West Delhi. As per the news item, the institution has been offering free education and accommodation to a batch of over hundred visually impaired children every year since 1971. The news item states that despite maintaining the school's interior well, it faces a significant challenge due to the presence of garbage. The news item states that the overflow of waste onto the roads poses a direct problem to the school's dining hall, where students eat, rendering the environment unbearable for them.

3. The news item further states that nearby MCD run school of B3 is also affected by the hazardous conditions arising from the proximity to the garbage dump, posing risk to young children in the area. It states that these kids are already struggling with sight issues, now they even

have to deal with swarms of bugs and mosquitoes. The roadside litter prevents them from going on walks safely or leaving the school campus altogether. The article further states that the students who already struggle to navigate their physical surroundings, now also have to contend with the fear of stumbling into not one, but three to four open and deep potholes and sewage holes along the school's footpath. Furthermore, attracted by the dump, stray dogs and stray cows terrorize the school's surroundings. Also, the presence of a cluster of 7-8 butcher shops within a 650 metre radius of the school, with these shops regularly dumping animal remains in the same garbage site, exposes young children to various diseases. Additionally, nearby hospitals add to the problem by dumping their medical waste at the same location.

4. The news item raises substantial issue relating to compliance of the environmental norms, especially compliance of the Solid Waste Management Rules, 2016 and the Environment (Protection) Act, 1986.

5. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.

6. Hence, we implead the following as respondents in the matter:

- (1). Municipal Corporation of Delhi, through its Commissioner, Dr. S.P.M. Civic Centre, Minto Rd, SKD Basti, Press Enclave, Ajmeri Gate, New Delhi-110002.
- (2). Delhi Pollution Control Committee, through its Member Secretary, Building No. TC-12V, 6<sup>th</sup> floor, C wing, Delhi Secretariat, I P Estate, Delhi-110002.

- (3). Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
  - (4). District Magistrate, West Delhi, Room No-302, DM Office, Raja Garden, Delhi-110027.
7. Issue notice to the above respondents for filing their response at least one week before the next date of hearing.
8. Respondent No. 3, CPCB is directed to file a comprehensive report in respect of the issue which has been raised in the news item at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
9. List on 20.09.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

May 31, 2024  
Original Application No. 643/2024  
DV



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

File No.: CP-28/7/2024-UPC-II-HO-CPCB-HO

Date: 08.08.2024

To,

The Member Secretary  
Delhi Pollution Control committee  
Building, 4th & 5th Floor ISBT, GT Karnal Rd,  
Kashmere Gate, New Delhi, Delhi 110006

**Subject: Joint inspection in the Hon'ble NGT Suo Motu matter of O.A. no. 643/2024 on basis of News item titled "Garbage overflow poses health risks to visually impaired students in W. Delhi" appearing in the Millenium Post-dated 30.04.2024-reg.**

Sir,

This is in reference to the Hon'ble NGT Suo Motu matter of **O.A. no. 643/2024** vide order dated 31.5.2024 regarding "Garbage overflow poses health risks to visually impaired students in West Delhi" (**A copy of the order is enclosed**).

In this connection, this is to inform that a joint inspection by CPCB and DPCC to the area near the Akhil Bhartiya Netrahina Sangh in Raghubir Nagar in West Delhi is scheduled on **Aug 09, 2024** at 11:00 AM in order to verify the compliance status relating to environmental norms particularly with respect to Solid Waste Management Rules, 2016. It is requested to provide following details during the visit.

- Compliance status of Solid Waste Management Rules, 2016.
- Background note on Solid Waste Management in the said area w.r.t. collection, segregation, Storage, transportation, treatment & disposal with relevant documents.

It is therefore requested to depute the concerned official for the site visit on **Aug 09, 2024** and provide the desired information so that a comprehensive report in the said order may be prepared by CPCB and timely filed in the Hon'ble NGT before the next date of hearing, i.e., 20.09.2024.

This may be treated as 'URGENT'.

Yours faithfully,

(Divya Sinha)

Director & Divisional Head, UPC-II

Encl: As above

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

## Zone Wise Details

S.No.	Items	Details				
1.	Name of Zone	<b>West Zone, MCD</b>				
2.	Population of Zone (Latest available)					
3.	No. of Wards in Zone					
4.	No. of vehicle with capacity of each deployed for collection of waste					
5.	Total no. of trip carried out					
6.	No. of transfer station/waste segregation depot					
7.	Quantity of solid waste generated in Zone (TPD)					
8.	Quantity of waste collected in the Zone (TPD)					
9.	Quantity of waste segregated in the Zone (TPD)					
10.	Quantity of waste processed in the Zone with method of processing	Composting (TPD)	Biomethanation (TPD)	WtE (TPD)	MRF (TPD)	Any other (TPD)
11.	Agency/Concessionaire for collection, transportation and disposal <b>(with a copy of Work order )</b>					
12.	Details of non-compliance by the concessionaire and action taken by West Zone MCD					
13.	Gap in SW Management (Generation Vs. Processed)(TPD)					
14.	Final Disposal point of SW generated in the West Zone					
15.	No. of Dhalaos in the Zone					
16.	No. of Operational Dhalaos					

## Ward Wise Details

S.No.	Items	Details
1.	Ward No. in which Dhalao (As mentioned in the news article) is present	
2.	No. of vehicle with capacity of each deployed for collection of waste in the ward	
3.	Total no. of trip carried out in ward	
4.	No. of transfer station/waste segregation depot in the ward	
5.	Quantity of SW Generated in the ward (TPD)	
6.	Quantity of SW Collected in the ward (TPD)	
7.	Quantity of SW Processed in the ward (With method of Processing) (TPD)	
8.	Quantity of SW disposed at Dhalao (TPD)	
9.	Type of wastes incoming at Dhalao with Quantity of each type of waste (TPD)	
10.	Frequency of clearing the waste at Dhalao	
11.	Details of Collection and disposal system from nearby butcher shops	
12.	Final Disposal of the waste which is being received at Dhalao	
13.	Action taken to control odour and swarms of bugs and mosquitoes breeding at the Dhalao	
14.	Is there any Plan of closer/Shifting of Dhalao (If yes, Please provide Details with timelines)	